

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 1972
TO BE ANSWERED ON 09.12.2021

INCENTIVE TO ESTABLISH MSMEs

1972. SHRI B.B. PATIL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has taken a decision to establish more and more MSMEs for the all round development of the country and if so, the details thereof; and
- (b) the details of the steps being taken by the Government for establishment of MSMEs in large scale and incentives and sops being offered to enthusiastic entrepreneurs for establishment of MSMEs in the country?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a): Promotion and development of enterprises is a State subject. However, the Central Government supplements the efforts of the State/UTs Government through various schemes, programmes and policy initiatives for allround development of Micro, Small and Medium Enterprises (MSMEs) in the country. Udyam Registration is a pre-requisite for availing the benefits of schemes/programmes of the Ministry of MSME and for availing the benefits under Priority Sector Lending of RBI. Total Udyam Registration till December 3, 2021 (at 1.47 P.M.) is more than 60 Lakh.

(b): The Government has taken a number of recent initiatives under the Aatma Nirbhar Bharat Abhiyan to support the MSME sector in the country. Some of them are:

- i. Rs. 20,000 crore Subordinate Debt for MSMEs.
- ii. Rs.3 lakh crores Collateral free Automatic Loans for business, including MSMEs (The existing overall guarantee limit under ECLGS has been enhanced from Rs. 3 lakh crore to Rs. 4.5 lakh crore)..
- iii. Rs. 50,000 crore equity infusion through MSME Self-Reliant India Fund
- iv. New Revised criteria of classification of MSMEs.
- v. New Registration of MSMEs through 'Udyam Registration' for Ease of Doing Business.
- vi. No global tenders for procurement up to Rs. 200 crores.

An Online Portal "Champions" has been launched on 01.06.2020 by Hon'ble Prime Minister. This covers many aspects of e-governance including redressal of grievances and handholding of MSMEs.
